## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. 0.A./1408/1996

Date of order: 3.1.2001

Present: Hon'ble Mr. D. Purkayastha, Judicial Member

Hon ble Mr. M.P. Singh, Administrative Member

VIVEKANANDA DAS

V/S

UNION OF INDIA & ORS. (E. RLY.)

For the applicant(s) : None

For the respondents

: Dr. (Ms.) S. Sinha, counsel

## ORDER

None is present for the applicant. Dr.(Ms.) S. Sinha, ld counsel is present for the respondents. Applicant is directed to engage a new lawyer in place of Mr. B.K.P. Karan who is now sick, if he thinks fit and proper by the next date. Case is adjourned to 3.4.2001 for hearing.

M.P.SINGH MEMBER(A)

D.PURKAYASTHA MEMBER(J)